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Title : Regarding unsatisfactory functioning of Coal Mines Provident Fund (CMPF).

SHRI BANSAGOPAL CHOUDHURY (ASANSOL): Sir, I would like to draw the attention of the Coal Ministry regarding payment of provident fund and pension to the coal workers. Thousands of workers in coal mines are not getting provident fund and pension due to the negligence of Coal Mines Provident Fund Office. Nearly 30,000 cases are pending in Region I and they have not yet been settled. Similarly, a large number of retired persons are not getting provident fund. Actually, racketeers are playing a big role in the coal fields. They, in collusion with the Coal Mines Provident Fund Office, are actually depriving the coal workers of their provident fund. Proper records are not being maintained. The interests of the corrupt persons and those who are associated with the CMP Office are being served.

I would urge upon the Coal Ministry to inquire into the entire fact and to punish the corrupt persons who are actually cheating the coal workers.

MR. CHAIRMAN : Is it the pleasure of the House to extend the time so that some more hon. Members can be accommodated?

SOME HON. MEMBERS: Yes.